

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

73. CP/346(MB)2021

CORAM:

MS. MADHU SINHA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: Aishwarya Marktrade (India) Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List the matter on 12.07.2023.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)